

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr.M.P. No. 1339 of 2013

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7/25.06.2020 It has been informed that the father of Sri Gautam Kumar, learned counsel for the petitioner, has expired and as such, he has left for his native place.

Considering the aforesaid submission, list this case after three weeks.

(Ananda Sen, J)

Mukund/-